

Government of India
Ministry of Finance
Department of Economic Affairs

LOK SABHA

UNSTARRED QUESTION NO.2977

TO BE ANSWERED ON FRIDAY 28TH DECEMBER, 2018

“SUKANYA SAMRUDDHI YOJANA”

QUESTION

No.2977

SHRI B.Y. RAGHAVENDRA
SHRI ABHIJIT MUKHERJEE
SHRI JITENDRA CHAUDHURY

Will the Minister of FINANCE be pleased to state:-

- (a) the salient features of the Sukanya Samruddhi Yojana along with the annual Budgetary allocation for the same;
- (b) the targets fixed/achieved under the said scheme since its inception including funds allocated, utilized thereunder, State/UT-wise particularly in West Bengal and Karnataka;
- (c) the number of beneficiaries covered under the said scheme during the last three years, State/UT-wise particularly in West Bengal and Shimoga district of Karnataka;
- (d) whether the introduction of said scheme has helped in preventing child marriages or protected female infanticide; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI P. RADHAKRISHNAN)

(a) The salient features of the Sukanya Samruddhi Account are as follows:

The natural or legal guardian may open the account in the name of girl child from the birth of girl child till she attains the age of ten years, with an initial amount of two hundred and fifty rupees and a maximum deposit of rupees one lakh and fifty thousand in a financial year. Withdrawals from the account can be made for the purposes of higher education. The account shall mature on completion of a period of 21 years from the date of opening. Details of scheme may be seen at <http://nsiindia.gov.in/writereaddata/FileUploads/SSA2016Rules.pdf>

There are no budgetary allocations specific to Sukanya Samruddhi Account Scheme.

(b) Sukanya Samriddhi Account Scheme is a voluntary savings Scheme under Government Savings Schemes. No targets have been fixed for State/Union Territories.

(c) The details of the number of beneficiaries covered under the scheme in different States/UTs and in District Shimoga of Karnataka State are attached at Annex.'A' and 'B' respectively..

(d) & (e) No information in this regard is being maintained.

Annexure-A

Statement showing No. of accounts opened under SSA scheme during FY 2015-16 to 2017-18				
S.No.	Name of the State	2015-16	2016-17	2017-18
1	ANDAMAN AND NICOBAR	0	1,817	478
2	ANDHRA PRADESH	4,49,379	1,30,280	1,09,082
3	ARUNACHAL PRADESH	6,343	3,282	2,397
4	ASSAM	1,47,604	36,591	26,884
5	BIHAR	2,66,432	1,55,710	1,48,992
6	CHANDIGARH	0	5,274	3,799
7	CHATTISGARH	1,44,383	1,11,849	1,19,087
8	DADRA NAGAR HAVELI	0	453	393
9	DAMAN AND DIU	0	645	484
10	DELHI	1,15,455	82,604	60,448
11	GOA	23,915	6,576	5,695
12	GUJARAT	1,87,260	1,70,297	1,09,226
13	HARYANA	2,57,389	1,13,557	75,302
14	HIMACHAL PRADESH	1,28,625	41,588	43,872
15	JAMMU AND KASHMIR	1,17,880	15,421	10,319
16	JHARKHAND	4,24,891	1,04,032	44,819
17	KARNATAKA	8,95,766	1,33,000	1,34,903
18	KERALA	3,00,976	57,104	58,402
19	LAKSHADWEEP	0	0	10
20	MADHYA PRADESH	3,26,107	1,58,176	1,17,524
21	MAHARASHTRA	5,93,791	2,90,877	2,41,222
22	MANIPUR	17,804	4,787	3,656
23	MEGHALAYA	2,893	4,090	2,474
24	MIZORAM	2,000	1,415	529
25	NAGALAND	3,358	1,295	704
26	ODISHA	2,91,535	1,27,160	98,798
27	PUDUCHERRY	0	4,580	3,575
28	PUNJAB	2,11,635	83,263	66,347
29	RAJASTHAN	3,00,840	1,32,601	1,98,545
30	SIKKIM	5,077	1,905	1,267
31	TAMILNADU	12,35,234	1,71,507	1,58,396
32	TELANGANA	2,96,963	95,621	86,351
33	TRIPURA	13,720	7,752	3,841
34	UTTAR PRADESH	9,78,263	2,49,120	2,38,317
35	UTTARAKHAND	2,32,492	51,846	50,398
36	WEST BENGAL	5,53,472	1,29,545	1,01,134
TOTAL		85,31,482	26,85,620	23,27,670

Annexure-B

**Statement showing No. of accounts opened under SSA scheme in Shimoga District,
Karnataka Circle during FY 2015-16 to 2017-18**

<u>Sl. No.</u>	<u>Year</u>	<u>No. of Accounts opened</u>
1.	2015-16	17,915
2.	2016-17	3,048
3.	2017-18	3,480